

Office of the District Judge, Paschim Medinipur

Notification No-05/2020.

In continuation with this establishment's earlier Notification Nos. 03/2020 dated 02-09-2020 and 04/2020 dated 23-09-2020 applications are invited for the posts of **One (01) Stenographer, One (01) Bench Clerk-I and One (01) Group-D in the Fast Track Courts** under the Judgeship of Paschim Medinipur from the persons who are retired from the Government Service **not earlier than 01.09.2019**. The appointment will be made purely on temporary basis subject to the approval of the Government on usual terms and conditions of re-employment in terms of Finance Department Memo No. 3951-F dated-27.05.2009 and G.O No-208(18)-J dated-09.01.2008. The recruitment and fixation of pay of the staff of the Fast Track Courts would be made following the provisions of Judicial Department No. 6716-J dt-14.09.2001 and 10408 (17)-J dt. 27.11.2001.

The applicants who have already applied in pursuance to this Office Notification No. 04/2020 dated 23-09-2020 need not apply afresh, their previous application shall be considered valid.

The applicants will have to produce the medical certificate of fitness of the authority concerned and they should not be retained in service beyond age of sixty two years.

Applications must be submitted in plain paper neatly hand written or typed and addressed to the District & Sessions Judge, Paschim Medinipur along with the following information.

1. Full name:
2. Father's Name:
3. Address:
4. Date of Birth:
5. Educational Qualification:
6. Whether belongs to S.C or S.T:
7. Date of retirement:
8. Name of the office where lastly employed:
9. Designation of the post employed lastly:
10. Supporting Documents:
- 11: Phone No. & email id:

Applications are to be received from **02/01/2021 to 13/01/2021** through speed post in the address with the heading "Application for the post of Stenographer in the Fast Track Courts", / "Application for the post of Group-D in the Fast Track Courts", / "Application for the post of Bench Clerk-I" (whichever is applicable) to "The Ld. District Judge, Paschim Medinipur, Pin-721101" or may be submitted at the Nezarath Department, District Judges Court, Paschim Medinipur. For further details, the Notice dated-**24/12/2020** at District Judge's Nezarath Department, Paschim Medinipur and the Official website (www.districts.ecourts.gov.in/india/wb/westmedinipur) of the District Court, Paschim Medinipur may be followed


District Judge,
Paschim Medinipur.